

**Annexure-1**

Name of the corporate debtor: DMB Paper Mills Private Limited ; Date of commencement of liquidation: 29-08-2023.; List of stakeholders as on: 30-09-2023

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims					
1	Krishkan Investment Private Limited	U65991WB1989PTC184151	27-09-2023	75,39,72,467	58,63,74,679	Secured	58,63,74,679	No	Note 1	58,63,74,679	97.41%	Nil	Nil	-	16,75,97,788	Note 2
				<b>75,39,72,467</b>	<b>58,63,74,679</b>		<b>58,63,74,679</b>			<b>58,63,74,679</b>				-	<b>16,75,97,788</b>	

**Note 1 -**

**Primary Security**

1. Plant and Machinery at Industrial Plots No.288/1, 288/2, 289/1 GIDC Vapi Tehsil Pardi, Dist. Valsad- Gujarat.

2. Hypothecation of stocks and Book Debts

**Collateral Security**

1. Mortgage of Industrial Plots No. 288/1, 288/2, 289/1 KIIDC Vapi Tehsil Pardi, Dist: Valsad-Gujarat. Area 12333 Sq. mtr.

2. Personal and Corporate Guarantor

**Note 2 -** The debt was originally provided by the Union Bank of India. Same was assigned towards Krishkan Investment Private Limited w.e.f.

11-04-2023